Corrigendum

New Delhi, the 10th July, 2017
19 Ashadha, 1939 Saka

G.S.R. (E):- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No.16/2017-Central Tax, dated the 7th June, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 848(E), dated the 7th July, 2017,-

in line 6, for “paragraph 5” read “paragraphs 3.20 and 3.21”.

[F.No 349/74/2017-GST(Pt)]

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(Dr. Sreeparvathy S. L.)

Under Secretary to the Government of India